

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

30. CA 311/2021 CA 581/2022 In TP 85/(MB)2012

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: Jayanand Salgaokar
V/s

Sumangal Press Pvt Ltd & Ors

Section: 397-398 of Companies Act, 1956 & Rule 11 of NCLT

ORDER

CA No. 311/2021:- Adv. Yatin appeared for the Appellant. Counsel for the Appellant states at bar that he does want to press the present company application as the relief sought in the application has already been received. In view of the statement made by the Counsel for the Appellant, the **CA No. 311/2021** is **disposed of** as having been **rendered infructuous**.

CA No. 581/2022:- Adv. Yatin appeared for the Appellant. Adv. Manvendra Kane appeared for the Respondents. At the request of the parties, list the matter on **13.05.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)